

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO.2802

TO BE ANSWERED ON MAY 11, 2016

DISABLED FRIENDLY BUILDINGS

No. 2802. SHRI K. PARASURAMAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has formulated guidelines to make all Government and private buildings, including malls, restaurants and public dealing offices, accessible to the disabled and the elderly and if so, the details thereof;
- (b) whether the Government proposes to make it mandatory for all new Government and private buildings; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
[SHRI BABUL SUPRIYO]

(a) to (c): Ministry of Urban Development has formulated and released "Harmonised Guidelines and Space Standards for Barrier Free Built Environment for Persons with Disability and Elderly Persons, 2016" The Guidelines contain design standards and practices for making built environment accessible to Persons with Disabilities and elderly persons. The guidelines are applicable to all public and private buildings including institutional buildings, malls, schools, hospitals, cinema, theatres and other such buildings.